

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.510/97

Thursday, this the 10th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

PR Rajeeva Mol,
Parayil House, Kureekad.P.O.
Thiruvankulam,
working as Extra Departmental
Mail Carrier, Kakkappilly.P.O.
Thiruvankulam. - Applicant

By Advocate Mr PC Sebastian

Vs

1. The Sub Divisional Inspector
of Post Offices,
Tripunithura Sub Division,
Tripunithura.P.O.
2. The Employment Officer,
Divisional Employment Exchange,
Ernakulam, Kakkanad.P.O.
3. The Postmaster General,
Central Region,
Kochi-682 016. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 10.4.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The grievance of the applicant is that though she is
eligible in all respects, the respondents are refusing to
consider her candidature for appointment to the post of
Extra Departmental Mail Carrier, Kakkappilly on the ground

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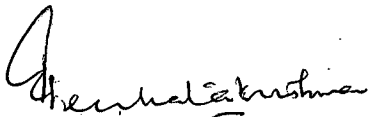
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that her name has not been sponsored by the Employment Exchange. Therefore she has filed this application for a direction to the respondents to consider the applicant also for selection at the interview proposed to be held on 15.4.97.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malka-Patnam, Krishna District, A.P. Vs KBN Visweshwara Rao, reported in (1996) 6 SCC 216, the respondents would now consider the candidature of the applicant also before making the selection.

3. In the result the application is disposed of with a direction to respondents to make the selection after considering the applicant also as an eligible candidate for appointment to the post of Extra Departmental Mail Carrier, Kokkappilly Post Office at the interview scheduled to be held on 15.4.97 or any other deferred date. No costs.

Dated, the 10th April, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

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